

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III (Special Bench)**

**Item No.102**

New IA1307/2023

In

IB-953(ND)/2020

**IN THE MATTER OF:**

Nimit Soni

... **APPLICANT/PETITIONER**

**Vs.**

Grades Entertainments Pvt. Ltd.

... **RESPONDENT**

**SECTION**

**U/s 9 IBC code 2016**

**Order delivered on 09.03.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

None appears for the Petitioner. In the interest of justice, the matter is adjourned to **23.03.2023**.

Sd/-

**(RAHUL BHATNAGAR)**  
**MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**